

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 766
TO BE ANSWERED ON 07/02/2019**

INCIDENCE OF DEROGATORY REMARKS

766. SHRI SHIV KUMAR UDASI:

Will the Minister of **INFORMATION AND BROADCASTING**

be pleased to state:

- (a) whether there is increase in incidence of derogatory remarks by one political party leaders to another in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to take any action against these leaders and if so, the details thereof; and
- (d) the steps taken by the Government to stop such incidence and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
INFORMATION & BROADCASTING
[COL RAJYAVARDHAN RATHORE (Retd.)]**

(a) to (d): There is no study/report in the notice of this Ministry indicating increased incidents of derogatory remarks by one political party leaders against another. The Programme Codes under the Cable Television Networks Rules, 1994, inter alia, provide that no programme should be carried out on the TV which "criticises, maligns or slanders any individual in person or certain groups, segments of social, public, moral life of the country". Further, under the Press Council Act, 1978, persons can make complaint to the Council relating to publication of matter in newspaper which is considered offensive or is not in public taste, under Section 14 of the said Act.

As and when matters relating to violation/infringement of the aforementioned provisions are brought to the notice of the Ministry, appropriate action under the law is taken.
